

HIGH COURT OF MANIPUR
AT IMPHAL

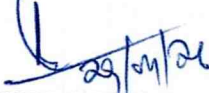
C I R C U L A R

Imphal, the 29th April, 2026

No. HCM/Misc./89-Estt(V)/10769 : In pursuance of the directions contained in the order dated 16.04.2026 issued by the Hon'ble Supreme Court of India in CrI. Miscellaneous Petition No. 7862 of 2017 in Criminal Appeal No. 1971 of 2026 [Arising out of SLP (CrI.) No. 6906 of 2026] titled Shankar Mahto v. State of Bihar, wherein it has been, *inter alia*, directed that the timelines mention under Heading 5 of the *Standard Operating Procedure(SOP) for Translation and Transmission of Records for Filing Legal Aid Appeals and Special Leave Petitions (SLPs), 2025* shall be treated as binding, it is hereby directed that Trial Courts; High Court Registry; High Court Legal Services Committee, High Court of Manipur; District Legal Services Authorities; Jail Superintendents and Translation Supervisors/Translators shall strictly comply with the timelines mentioned under Heading 5 of the SOP.

This Circular shall come into force with immediate effect.

By order etc.,



(OJESH MUTUM)

REGISTRAR GENERAL

HIGH COURT OF MANIPUR

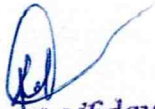
Imphal the, 29th April 2026

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. P.S. to Hon'ble Mr. A. Guneshwar Sharma, Judge, High Court of Manipur.
4. All District & Sessions Judges.
5. All Judges, Family Courts.
6. Registrar (Judicial), High Court of Manipur.
7. Special Judge (ND&PS), Manipur.
8. Member Secretary, MASLSA.
9. Secretary, HCLSC.


Comm. of Affidavit
High Court of Manipur
Imphal (Manipur)

10. Presiding Officer, MACT/Revenue/Cooperative Tribunal.
11. All Additional District & Sessions Judges.
12. All CJMs/Civil Judges (Sr. Division)/DLSAs/ Addl. Member Secretary, MASLSA.
13. All Secretaries, District Legal Services Authorities.
14. All JMFCs/Civil Judges (Jr. Division)/Deputy Member Secretary, MASLSA/Deputy Registrar (Judl.), High Court of Manipur/ Administrative Officer, Imphal East.
15. All Jail Superintendents.
16. Language Officer(Special Officer), High Court of Manipur.
17. System Analyst, High Court of Manipur. *He is requested to upload this notification in the website of the High Court of Manipur.*
18. Guard file.


Comm. by Affidavit
High Court of Manipur
Imphal (Manipur)